

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5985  
ANSWERED ON:03.05.2010  
RAMP IN OFFICES FOR HANDICAPPED PERSONS  
Meghwal Shri Arjun Ram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is implementing any scheme to construct ramp in all Government offices for physically disabled persons;
- (b) if so, the details thereof;
- (c) whether the Union Government has issued any guidelines to the State Governments in this regard;and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b) There is no specific scheme for construction of ramps. However, grant-in-aid is released inter-alia for construction of ramps and other accessible features in public buildings for persons with disabilities under the scheme for Implementation of the Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act.

(c) & (d) The Delhi Division of Ministry of Urban Development had notified the amended Building Bye-Laws to ensure that the public buildings, which were erected in Delhi provided barrier free environment to Persons with Disabilities. The guidelines of these Building Bye-laws were circulated to all the States and Union Territories for incorporation in their municipal building Bye-laws.